

Online Workshop

on

“Legal Provisions and Challenges in Curbing Drug Consumption and Illegal Use”

The Institute of Constitutional and Parliamentary Studies (ICPS) is organising a Workshop on **“Legal Provisions and Challenges in Curbing Drug Consumption and Illegal Use”** on 25 August, 2023 from 11:00 AM to 01:00 PM in an Online mode. The workshop is designed to increase awareness among youth about the risks and consequences associated with drug abuse. So that, they take up an informed decision and resist peer pressure.

The workshop is open to officers of Lok Sabha/Rajya Sabha Secretariat, State Legislatures, officers of the various ministries, other government departments, defence, banking, students, teachers etc.

The workshop will consist of lectures, and interactive sessions to engage participants actively. The workshop will be led by professionals who will share their expertise and experience with the participants. The participants will also receive a certificate of participation.